

Name of the Corporate debtor: ATHENA CHHATTISGARH POWER LIMITED

Date of commencement of liquidation:

List of stakeholders as on: 10 August 2021

**List of operational creditors (Government Dues)**

Sr. No.	Details of Claimant			Details of claim received		Details	
	Department	Government	Identification No.	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim
1	Income tax	Income Tax Department	-	01-07-2021	20,93,80,066	6,29,73,514	Govt Dues
		<b>Total</b>			<b>20,93,80,066</b>	<b>6,29,73,514</b>	

## List of operational creditors (Government Dues)

of claim admitted			Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	% share in total amount of claims admitted					
-	NA	100%	-	-	14,64,06,552	-	Penalty order raised during CIRP is rejected.
-	-	<b>100%</b>	-	-	<b>14,64,06,552</b>	-	